

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON
07-03-2023 (TUESDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : JUSTICE (RETD.)SMT. T. KRISHNA VALLI, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/272(CHE)2022
NAME OF THE PETITIONER : Hocaps Facility Management Private Limited
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 10 Rule 7 of IBC, 2016

ORDER

None appears on behalf of the Applicant. Ld. representing Counsel
Mr.Rajendran appears on behalf of the Respondent.

Ld. Counsel for Respondent states that they have not received the copy of
application. Applicant is directed to serve a copy of the application on the
Respondent on their email id : indialawfirm@gmail.com within a period of
three days from the date of this order.

List the matter on 24.04.2023 for hearing/dismissal.


SAMEER KAKAR
MEMBER (TECHNICAL)
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Justice (Retd.) T.KRISHNA VALLI
MEMBER (JUDICIAL)